

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 970 of 97

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman  
Hon'ble Mr. M.S. Mukherjee, Administrative Member

PINAKI SANKAR DEB BARMAN

VS

UNION OF INDIA & ORS.

For the applicant : Mr.K.Sarkar, counsel

For the respondents: Ms.U.Bhattacharya, counsel

Heard on : 5.9.97

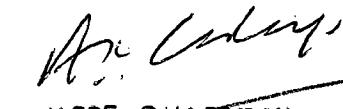
Order on : 5.9.97

O R D E R

A.K.Chatterjee, VC

Heard both the counsel. The counsel for the petitioner states under instruction the the grievance of his client is redressed and he does not wish to press the application. The application is therefore disposed of as not pressed.

  
MEMBER (A)

  
VICE-CHAIRMAN